## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.57/ BB/ 2017	-	For filing objection	Rule-6 of IB	Phoenix Marketing Vs United Breweries Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		SIGNATURE REPRESENTATION TO WHOM	SIGNATURE
<i>(</i> .	THOMAS Y PETER	Adv for Petn.	
9	1845131407	<b>—</b> ,	

2. Rakshith Rumas 9742996617

Actua for Rosp.

May 18/9/12

Counsel for Petitioners is present. Counsel for respondent is also present. He has filed objections. Counsel for petitioner requested time to file rejoinder.

List it on 10.10.2017.

MEMBER (J)

MEMBER (T)